

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/2013/574/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pranjal Das,
District & Sessions Judge,
Morigaon.

Dated Guwahati, the 12th February 2019.

Sub:- **Casual Leave along with Station leave.**

Ref:- Your letter No. DJM/657, dtd. 11.02.2019

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 18.02.2019, along with Station Leave permission from the morning of 17.02.2019 till to the morning of 20.02.2019, has been granted/rejected. The Civil Judge and Assistant Sessions Judge, Morigaon, will remain in charge of your Court and office during your absence on leave.

Yours faithfully,

Sd/-

JOINT REGISTRAR (VIGILANCE)

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Memo NO.HC.VII-87/2013/575-1A, dated 12.02.19

Copy to:

1. The Civil Judge and Assistant Sessions Judge, Morigaon.
2. The Systems Analyst, Gauhati High Court


JOINT REGISTRAR (VIGILANCE)

Rdas